

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : --  
PETITION NUMBER : TCP/53/2016  
NAME OF THE PETITIONER : V P Abdul Kareem  
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd  
UNDER SECTION : Rule 48 of NCLT, 2016  
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**ORDER**

Ld. Counsel Ms. Irene from the office of Mr. Jolly John for the Applicant. Ld. Counsel Mr. Aladi Rahul for the Respondents 1 to 3.

In this case during the last hearing the parties stated that settlement talks are in progress. Thereafter the Respondent filed a memo vide SR. No.2156 dated 30.04.2024 stating that settlement has failed and sought hearing in the matter.

Pleadings are complete.

List the Petition for **physical hearing on 03.07.2024 at the request of the parties.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk